

OFFICE OF THE
PRINCIPAL DISTRICT & SESSIONS JUDGE SRINAGAR

NO: 12

DATED: 07.04.2021

CORRIGENDUM

In continuation to this office Notification/Order bearing No.11 dated 06.04.2021, wherein the guidelines issued by the Hon'ble High Court of J&K interms of Order No.189 of 2021/RG dated 05.04.2021 were reiterated, it is further notified that any enquiry/communication or written consent if any for physical hearing shall be made/filed through official e-mail id for District srinagar which is **Srinagar-dc@jk.gov.in**

(M.A. Chowdhary)
Pr. District & Sessions Judge
Srinagar

No: 169-84/PDJS/Ad-12021

Dated: 07/4/2021

Copy to:

- i. Registrar General, High court of J&K, Jammu.
- ii. Principal Secretary to Hon'ble Chief Justice High court of J&K, Jammu.
..... For information
- iii. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey (Administrative Judge for District Srinagar) High court of J&K for information of His Lordship.
- iv. I.G Kashmir Zone for information.
- v. S.S.P Srinagar for information.
- vi. S.S.P Security Kashmir for information.
- vii. All Judicial Officers posted at District Headquarter Srinagar including Addl. Mobile Magistrate, Pantha Chowk for information and Compliance.
- viii. Director Information J&K at Jammu with the request to give wide publication to this Notification through Print and Electronic Media.
- ix. CPO/PP for information with the direction to circulate among all the police stations of District Srinagar.
- x. Secretary High Court Bar Association Srinagar for information.
- xi. Secretary District Legal Service Authority for information and compliance.
- xii. System officer, e-courts for uploading the same on the District court website.
- xiii. Incharge Security, Main Gate, District Court Complex, Srinagar.
- xiv. Notice Board.
- xv. Order file.


CHIEF ADMINISTRATIVE OFFICER